Minutes of the meeting held on 15th January, 2018 at 1600 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner Shri Yashovadhan Azad, Information Commissioner Smt. Manjula Prasher, Information Commissioner Prof. M. Sridhar Acharyulu, Information Commissioner Shri Sudhir Bhargava, Information Commissioner Shri Bimal Julka, Information Commissioner Shri D.P. Sinha, Information Commissioner Shri Amitava Bhattacharyya, Information Commissioner Secretary to the Commission, assisted by other officers.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 19.12.2017.

Action: JS(Admn)

Agenda No.2: Operation of Section 25 of the RTI Act 2005

The Commission approved in principle with few changes, for taking up with DoPT.

Action: JS(Admn)

Agenda No.3: Registration of Multiple RTI applications on the same subject

Deferred.

Action: JS(Law)/JS(MR)

Agenda No.4: Any other item with the permission of the Chair

The Commission placed on record its sincere appreciation of the contribution made to the Commission by Smt. Manjula Prasher, Hon'ble Central Information Commissioner who is demitting office on 15.01.2018 after completing a distinguished tenure.

(S.P. Beck)

Joint Secretary (Admn)

18.01.2018

To

- 1. PPS to Chief Information Commissioner
- 2. PPS to Information Commissioner (YA)
- 3. PPS to Information Commissioner (MP)

- 4. PPS to Information Commissioner (SA)
- 5. PPS to Information Commissioner (SB)
- 6. PPS to Information Commissioner (BJ)
- 7. PPS to Information Commissioner (DP)
- 8. PPS to Information Commissioner (AB)
- 9. PPS to Secretary/PS to Additional Secretary

Copy also to:

- 1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
- 2. Shri Sushil Kumar, DS(Admn)
- 3. Shri S.K. Rabbani, DS(Gen. Admn)
- 4. Shri T.K. Mohapatra, DR
- 5. Shri K.A. Talwar, DR
- 6. Shri U.C. Joshi, DR
- 7. Shri Dinesh Kumar, DR Consultant
- 8. Shri Surender Rohilla, Consultant
- 9. Shri R.L. Gupta, Consultant
- 10. Shri S C Sharma, Consultant
- 11. Shri R.P. Grover, Consultant
- 12. Shri H.P. Sen, Consultant

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- 13. Shri K.L. Das, Consultant
- 14. Shri A.K. Talpatara, Consultant

(S.P. Beck)

Joint Secretary (Admn)

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